

industrial licences may be given in these areas to other undertakings, in accordance with the policy of Government, which permits establishment of such capacities subject to stipulated Export Obligation.

(d) All approvals for Foreign Collaboration and Industrial Licences for these industries are granted keeping in view the need to maximise exports and the over-all National interest, which ensures adequate protection to the Indian Companies.

Kerosene Dealers and Quota for SC/ST

3858. SHRI PARASRAM BHARDWAJ : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the total number of Kerosene dealers in the country, state-wise showing general category, unemployed graduates, Scheduled Castes/Scheduled Tribes, freedom fighters, war widows and ex-servicemen separately ;

(b) the steps proposed to be taken to increase the number of dealers in the country ; and

(c) the steps proposed to be taken to fill up the SC/ST quota ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHTAGI) : (a) There is no reservation for war widows and ex-servicemen as such. Hence, statistics in respect of these are not maintained. The requisite information for the other categories is given in the statement below.

(b) New dealerships are continually being set up on the basis of the annual Marketing Plans of the oil industry.

(c) Appointment of dealers for SC/ST category in accordance with the stipulated reservation is being made through the process of selection by the Oil Selection Boards.

Statement

Number of SKO/LDO dealers as on 30.6.1986

STATE	SC/ST	UG/UEG	PH/DDP/ WW	SW/FF	OTHERS	TOTAL
1	2	3	4	5	6	7
1. Andhra Pradesh	24	15	30	1	515	585
2. Assam	20	6	9	—	278	313
3. Bihar	10	18	12	2	290	332
4. Gujarat	14	11	7	1	339	372
5. Haryana	7	2	21	—	101	131
6. Himachal Pradesh	—	—	3	—	16	19
7. Jammu & Kashmir	3	2	1	—	21	27

1	2	3	4	5	6	7
8. Karnataka	14	8	17	1	241	281
9. Kerala	2	7	22	—	200	231
10. Madhya Pradesh	13	9	20	—	274	315
11. Maharashtra	49	26	28	2	459	564
12. Manipur	6	1	5	—	15	27
13. Meghalaya	11	—	1	—	15	27
14. Nagaland	2	—	1	—	8	11
15. Orissa	3	2	12	1	148	166
16. Punjab	3	3	23	—	192	221
17. Rajasthan	8	5	6	—	197	216
18. Sikkim	—	—	—	—	7	7
19. Tamil Nadu	13	13	32	—	373	421
20. Tripura	—	2	—	—	35	37
21. Uttar Pradesh	9	24	38	1	518	590
22. West Bengal	19	5	11	—	353	488
23. Arunachal Pradesh	7	—	—	—	5	12
24. Chandigarh	—	—	2	—	7	9
25. Delhi	5	3	7	1	52	68
26. Goa & Daman Diu	—	1	1	—	19	21
27. Mizoram	1	—	—	—	8	9
28. Pondicherry	—	—	1	—	6	7
29. Andaman & Nicobar	—	—	—	—	1	1
30. Bhutan	—	—	—	—	1	1
	243	163	310	10	4694	5420

SC/ST —Scheduled Caste/Scheduled Tribe.

UG/UEG —Unemployed Graduatds/Unemployed Engineering Graduates

PH/DDP/WW—Physically Handicapped/Defence Disabled Personnel/War Widows)

SW/FF —Social Worker/Freedom Fighter

OTHERS —Open